

Date: 10/12/2018

Report of the Technical Committee on Technical evaluation of Expression of Interest (EOI) for Making use of Artificial Intelligence, Blockchain, IoT and other latest technologies in Patent Processing system of IPO

1. A Committee was formed by CGPDTM to technically evaluate the proposals received against the Expression of Interest (EOI) for Making use of Artificial Intelligence, Blockchain, IoT and other latest technologies in Patent Processing system of IPO. The committee met on 6th, 7th & 10th December 2018 and examined the 19 bids received from different vendors who participated in the Eoi process.

Eligibility Criteria as per Eoi:

The applications were evaluated as per the Eligibility criteria provided in the EOI which are as follows

- (a) The interested vendor should be a legal entity recognized under Indian laws and in case of a foreign company, should be registered under the laws of such foreign country and authorized to participate in Government of India bidding process by the competent authority in India.
 - (b) The said legal entity should have been in existence for a period of at least 3 years on the date of submission of proposal as evidenced by the documents submitted by such entity in its proposal.
 - (c) The Agency should have a turnover of not less than Rs. 5 Crore in the preceding three years. Turnover is defined as sale proceeds as per audited Profit & Loss account of the entity, submitted for last three financial years. The copies of income tax returns for preceding three years should also be submitted along with.
 - (d) Agencies should have experience and proven track record of having conducted similar studies. A statement of work done or such projects undertaken in last three years need to be submitted with Eoi.
2. **Evaluation:** The evaluation of the proposals have been conducted based on the criteria mentioned in the Eoi document as follows:

Qualification criteria and their weightages			
Sl. No.	Criteria Sub-criteria	Weightage	
		Criteria Total	Sub- criteria
1	Past experience in similar projects (track record)	50%	

	<ul style="list-style-type: none"> • Number of years' relevant experience • Past experience of completing work of similar nature 		30% 70%
2	General profile of qualification, experience and number of key staff (not individual CVs)	20%	
	▪ Qualifications		20%
	• Number of employees		20%
	• Relevant experience		60%
3	Overall financial strength in terms of turnover, profitability and cash flow (liquid assets) situation	15%	
	Turnover figure for last three years		50%
	Net profit figure for last three years		50%
4	Accreditation and Certifications	15%	
	Totals	100%	

3. In order to bring more clarity in the evaluation process the following points were also considered uniformly:
- The Annual Turnover was taken as average of Rs 5 Crores per annum for the last 3 years
 - The financial statuses of the bidders were considered based on their Audited profit & loss statement/IT returns. However, in absence of these documents the self certification of the bidder was also taken into account.
 - Startups were evaluated based on their General Profile and Accreditation & Certification only as per GFR 2017.
 - In order to qualify for shortlisting, the bidders were required to score a minimum score of 60% while the startups need to be evaluated only on General Profile and Accreditation & Certification with a minimum qualifying score of 21% (60% of 35).
 - The relevant experience in required technologies i.e. Artificial Intelligence, Blockchain and IoT were considered and bidders were evaluated accordingly.
 - For Accreditation & Certifications, CMMi levels, ISO and other relevant certifications were considered.

4. Scores:

S. No	Bidder	Score
1	EBSCO	40
2	eMudhra	62
3	Evon Technologies	62
4	Gridlogics Technologies Pvt Ltd	60
5	JK Technosoft Ltd	68

6	Minfy Technologies Pvt. Ltd	40
7	Nilaxsoft IT services LLP (Startup)	05
8	Object Technologies solution Pvt. Ltd	21
9	One Click Technologies	35
10	Purplas IT services Private Limited (Startup)	09
11	Pricewaterhouse Coopers Pvt. Ltd	77
12	Srijan Technologies USA Inc	56
13	Siddhast Intellectual Property Innovation Pvt. Ltd	05
14	Talwar & Talwar Consultants Pvt. Ltd	62
15	Tarsha Systems Pvt Ltd (Startup)	23
16	TCS	78
17	Tech Mahindra	62
18	TRCPL	56
19	Wipro	81

5. Recommendations:

Based on the above scores, the following Ten (10) bidders mentioned as under in alphabetical order have successfully qualified for shortlisting.

1. eMudhra
2. Evon Technologies
3. Gridlogics Technologies Pvt Ltd
4. JK Technosoft Ltd
5. Pricewaterhouse Coopers Pvt. Ltd
6. Talwar & Talwar Consultants Pvt. Ltd
7. Tarsha Systems Pvt Ltd (Startup)
8. TCS
9. Tech Mahindra
10. Wipro

Vishal Shukla, Assistant Controller of Patents & Designs

Vishal Shukla
10/12/18

M Ravisankar, Assistant Controller of Patents & Designs

M Ravisankar
10/12/2018

R Vijay Raghavan, Senior Technical Director, NIC

R. Vijay Raghavan
10/12/2018

B P Singh, Joint Controller of Patents & Designs

B P Singh
10/12/2018